

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 1973 of 2020

Mayank Kumar

... .. **Petitioner**

Versus

1. The State of Jharkhand

2. Sohail Ahmad

... .. **Opposite Parties**

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through- Video Conferencing

For the Petitioner

: Mr. A.K. Rashidi, Advocate

For the State

: A.P.P.

03/07.07.2020 Let this case be listed in the next week so as to enable Mr. A.K. Rashidi, learned counsel appearing for the petitioner to take instruction, with respect to the amount, which the petitioner is able to deposit.

(R. Mukhopadhyay, J.)

Alok/-